

The strike was called off on the 19th September 1955 following a settlement brought about by the Conciliation Officer (Central), Asansol, between the parties.

### नेपाल में विमान परिवहन सञ्चार

\*२४४२. श्री एम० एल० द्विवेदी :  
क्या सञ्चार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि निकट भविष्य में नेपाल सरकार अपनी खुद की विमान परिवहन सेवाएँ (एयर लाइन्स) स्थापित करने का विचार रखती है; और

(ख) यदि हाँ, तो इस प्रयोजन के लिये नेपाल सरकार को किस प्रकार की सहायता दी गयी है या दी जाने वाली है ?

सञ्चार उपमंत्री (श्री राज बहादुर) :

(क) और (ख) में आदरणीय सवस्य महोदय का ध्यान मौखिक प्रश्न संख्या ७२ के उत्तर की ओर जो २४ अगस्त, सन् १९५४ को दिया गया था और मौखिक प्रश्न संख्या १७८ के उत्तर की ओर, जो १९ नवम्बर, १९५४ को दिया गया था दिलाना चाहता हूँ। यह मामला अभी बातचीत की व्यवस्था में ही है।

### Sugar Policy

\*2443. Shri D.C. Sharma: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the sugar policy for 1955 has been framed by Government;

] (b) if so, the nature thereof;

(c) whether any sugar reserve is to be created;

(d) if so, the quantity thereof; and

(e) the sources from which it will be procured ?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Sugar policy for 1955-56 season is under consideration.

(b) to (e). Do not arise.

### Re-Sale of Tickets

\*2044. Shri Dabhi: Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 1652, on the 30th March, 1955 and state:

(a) whether any final decision has since been taken regarding the punishment to be awarded to the Ticket Collector who was responsible for the re-sale of used tickets; and

(b) if so, the nature thereof ?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) and (b). It has not been possible to establish conclusively the guilt or complicity of the staff concerned, including the Ticket Collector who was charge-sheeted. All of them, however, have been transferred to other stations and placed under proper supervision.

### Indian Airlines Corporation

\*2445. Shri Gidwanji: Will the Minister of Communications be pleased to refer to the reply given to Starred Question No. 2400 on the 20th April, 1955 and state:

(a) the amount of loss actually incurred by the Indian Airlines Corporation during the year 1954-55; and

(b) the measures proposed to be taken to reduce the losses ?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) The loss for 1954-55 has been estimated at Rs. 115.59 lakhs. The actual figure is not at present available as the accounts of the Corporation for the year 1954-55 have still to be finalised.

(b) The Corporation are trying to reduce their losses by increasing the utilisation of its fleet of aircraft, by lifting more internal non-scheduled freight traffic, by developing charter work and by rationalising the fares and freight rates.

### Veterinary College in Orissa

\*2447. Shri Sangannari: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Central Government have agreed to subsidise the establishment of a Veterinary College in Orissa State; and

(b) if so, to what extent ?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes.